NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.123/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		M.Bhattacharyya & Co. Pvt.Ltd.		
Under Section		391(2),394		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	TAPAS	WUMAR DAS, ICLS Assistant Direct	RD (ER) WCA	Dus 24/10/2017
2.	CA Sti	ASHA ARAMAR	ORDER	- Say

Ld. Pr. CA for the petitioner and Mr. T. K. Das, Asstt. Director from the Office of the Regional Director representing the Central Government is present.

Ld. Pr. CA for the petitioner has filed affidavit of creditors along with List of Creditors, which has not been certified by a Chartered Accountant. He is directed to file the List of Creditors, secured and unsecured, duly certified by a Chartered Account within 7 days.

List on 22/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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